

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.07.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – IV on 14.07.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	Kaushik Kumar Dey	Rahul Sharma
2.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024 (With Defects) Part Heard	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	Utsav Trivedi	PBA Srinivasan Srishti Bansal Sumit Swami Aanchal Pundir-R1

By order of Hon'ble Chairperson -Sd/-Registrar